GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA UNSTARRED QUESTION NO -3010

ANSWERED ON - 26/03/2025

POLICIES AND INITIATIVES TO COMBAT DRUG ADDICTION AMONG YOUTH

3010. SHRI SANJAY RAUT

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the new policies Government has introduced to curb rising drug addiction among youth in the country;
- (b) whether there are sufficient de-addiction centres across the country, and the measures that are in place to make them more accessible;
- (c) whether Government is collaborating with State Governments and NGOs to ensure effective rehabilitation programs; and
- (d) the amount spent on de-addiction centres in the State of Maharashtra during the last three years, distict-wise?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) The Department of Social Justice & Empowerment (DoSJE) is the nodal Department for drug demand reduction in the country. To tackle the issue of substance use, this Department is implementing National Action Plan for Drug Demand Reduction (NAPDDR), a centrally sponsored scheme for undertaking measures for preventive education, awareness generation, capacity building, running and maintenance of treatment & rehabilitation centres etc.

Nasha Mukt Bharat Abhiyaan (NMBA) was launched on 15th August 2020 by Department of Social Justice & Empowerment and is now being implemented in all the districts of the country. Nasha Mukt Bharat Abhiyaan has reached out to the masses and spread awareness about substance use with focus on higher educational Institutions, university campuses and schools. Till now, through the various activities undertaken on-ground under NMBA, more than 14.79 crore people have been sensitized on substance use including more than 4.96 crore Youth and more than 2.97 crore Women. Participation of more than 4.16 Lakh educational institutions has ensured that the message of the Abhiyaan reaches children and youth of the country.

(b) Presently, the Department of Social Justice & Empowerment (DoSJE) is providing financial assistance to 350 Integrated Rehabilitation Centre for Addicts (IRCAs), 46 Community Peer Led Intervention (CPLIs), 74 Outreach & Drop-in Centres (ODICs), 124 District De-Addiction Centres (DDACs) and 142 Addiction Treatment Facilities (ATFs). A

Toll-free Helpline for de-addiction, '14446' is being maintained by the Department of Social Justice & Empowerment for providing primary counselling and immediate referral of the persons seeking help through this helpline to the nearest Department supported de-addiction centres.

(c) & (d) DoSJE is collaborating with State Governments and NGOs to ensure implementation of NAPDDR scheme. The details of district-wise funds released to IRCAs, ODICs, CPLIs, DDACs and ATFs being financially supported by DoSJE in Maharashtra during the last three years is given below:

District Name	Fund Released 2021-22 (in Rs.)	Fund Released 2022-23 (in Rs.)	Fund Released 2023-24 (in Rs.)
Ahmednagar	4453116	2558925	3269025
Akola	2283480	2393550	3476715
Amravati	12115400	7709175	9717255
Beed	0	2606325	3269025
Bhandara	4943160	5107050	6375330
Buldhana	0	0	310500
Chandrapur	5606625	7229254	6515550
Dharashiv	2296620	5034097	6515550
Dhule	9225704	6797037	9525516
Gadchiroli	3405240	2558925	3269025
Gondia	2439180	2597753	3230325
Hingoli	2188890	2393550	3411900
Jalgaon	1115306	1538460	5506861
Kolhapur	3418277	6082857	8840463
Latur	7436958	8361370	11838959
Nagpur	8515380	7927549	6656048
Nanded	1194043	7090997	6148442
Nandurbar	4242960	0	310500
Nashik	0	0	1831275
Palghar	8332095	0	0
Parbhani	0	1985185	2945588
Pune	3092430	4717305	5201025
Sangli	0	0	310500
Satara	0	0	2979369
Solapur	2001690	6373375	3739237
Thane	1219590	1519716	3160480
Wardha	0	0	2543637
Washim	2616501	3732620	7414524
Yavatmal	2657868	2558925	3269025
TOTAL	9,48,00,513	9,88,74,000	13,15,81,649
